

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No.2663 of 2020**

Shankar Das

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.... .... .... Petitioner

Versus

The State of Jharkhand and Anr. .... .... ....Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Shekhar Prasad Sinha, Advocate

For the State : Mrs. Niki Sinha, Addl.P.P

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**Order No.05 Dated- 17.04.2021**

Learned counsel for the petitioner, after some arguments, seeks permission of this Court to withdraw this Cr.M.P.

Permission is accorded.

This Cr.M.P. stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**